

5
O.A.Nos293/07,294/07,313/07,314/07,341/07,375/07,442/07,443/07
454/07,455/07,463/07,533/07,534/07,535/07,536/07,19/08,20/08,
21/08, 23/08, 24/08, & 488/09.

Order dated 08.12.2010.

Coram:

Hon'ble Mr. M. R. Mohanty, Vice-Chairman (J).

&

Hon'ble Mr. C.R. Mohapatra, Member (A).

Order pronounced in open Court . All the aforementioned O.A.s
dismissed vide a common order in separate sheet attached to the
record of O.A. 293/07.

No cost.


Member (A)


Vice-Chairman (J)